

BYE-ELECTIONS

2184. SHRI SRADHAKAR SUPAKAR : Will the Minister of LAW be pleased to state :

(a) how many bye-elections to the Lok Sabha and the State Legislative Assemblies have taken place after the last General Elections held in February, 1967; and

(b) the success of different political parties therein?

THE MINISTER OF LAW (SHRI GOVINDA MENON): (a) Upto the 15th November, 1967, 7 bye-elections to the House of the People and 16 bye-elections to the Legislative Assemblies have been held after the General Election, 1967.

(b) Two statements giving the required information are placed on the Table of the House. [Placed in Library. See No. LT-1777/67].

TELEPHONE CONNECTIONS UNDER
O.Y.T. SCHEME

2185. DR. P. MANDAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the causes of delay in sanctioning telephone connections to persons who deposit rupees two thousand under the O.Y.T. Scheme;

(b) the total number of persons who have deposited Rs. 2,000 each for telephone connections and who have not yet got telephone connections in Delhi and all other places in India, stating the period for which each has been in the waiting list;

(c) the other categories of applicants who are in the waiting lists; and

(d) the number of telephones being manufactured in the country per year and whether it is sufficient to meet the demand in full?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) :

(a) In some of the telephone exchanges, there is no delay in sanctioning OY.T. telephone connections and the waiting list is current. But in some other telephone exchanges the OY.T. applicants have to be kept on the waiting list for the following reasons :

- (i) shortage of underground cables;
- (ii) shortage of line stores;
- (iii) changes of address by such applicants;
- (iv) delay in getting way leave permission.

(b) The position is as indicated in the Statement given below. The information is as on 15-11-67.

	Period after payment of deposit	Delhi and 7 other marginally noted places where OY.T. is functioning	Kanpur	Calcutta	Madras	Bombay
*Bangalore	Less than 3 months	Nil	Nil	Nil	10	1,191
Hyderabad	" 6 months	Nil	Nil	Nil	Nil	246
Ahmedabad	" 1 year	Nil	2	9	Nil	98
Amritsar	" 2 years	Nil	Nil	3	Nil	78
Nagpur	" 3 years	Nil	Nil	2	Nil	2
Veraval	A little over 3 years	Nil	Nil	Nil	Nil	1
Ludhiana						
	TOTAL	Nil	2	14	10	1,616

(c) 3,28,756 as on 1-10-67.

(d) The number of telephones manufactured in the Indian Telephone Industries Limited during 1966-67 and the target of production of telephones of the Company for the year 1967-68 are as under :—

<i>Year</i>	<i>Actual production</i>
1966-67	2,05,209
<i>Year</i>	<i>Target of production</i>
1967-68	2,50,000

The availability of telephone instruments however is not the only requirement for meeting the demands for telephone connections. Exchange equipment, cables, etc. constitute major essential requirements to meet them. These are in short supply mainly due to shortage of resources.

POSTAL TRANSMISSION OF TELEGRAMS

2186. SHRI S. C. SAMANTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the progress made in the despatch and early delivery of telegrams without resort to sending the undespached telegrams by post;

(b) the percentage of cases where telegram fees in excess of postal charges are refunded to the persons sending telegrams when they are sent by post; and

(c) the steps contemplated to reduce postal transmission of telegrams?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI J. K. GUJRAL) :

(a) A Statement (Annexure I) giving figures of telegrams sent by post as against the number of telegrams transmitted on wire from April to September, 1967 is placed on the Table of the Sabha.

(b) Statistics of refund of telegraph charges granted on telegraphs disposed of by post are not maintained separately. Refund as offered automatically in case of all telegrams disposed of by post provided the total delay in transmission of those telegrams exceeds 24 hours in case of express telegrams and 48 hours in respect of ordinary telegrams.

(c) Another Statement (Annexure II) listing the various steps taken, or being taken, to expedite the disposal of telegrams on wire is placed on the Table of the Sabha.

STATEMENT

ANNEXURE I

Statement of telegrams disposed of on wire and by post during April to September, 1967.

1967 Months	Total No. of Telegrams transmitted	
	On wire	By Post
April	118,39,279	1,57,516
May	149,29,941	4,04,753
June	137,63,089	2,78,694
July	117,98,131	1,94,102
August	110,02,173	1,26,936
September	124,89,858	99,079